

ORISSA HIGH COURT

FILING REPORT AS ON :13/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/35053/2025	RAJAT GHASI @ BIRU MUKHI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /5 /2025) //	AOR20220000263C202500057
2	D-BLAPL/35059/2025 BLAPL/11846/2025	SENAPATI BINDHANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /108 /2017 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) Spl/0000020/2018	
3	D-BLAPL/35060/2025	TUSAR DIPAK UGHADE @ UGHADE VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAMANAGUDA /45 /2025) //	
4	D-BLAPL/35061/2025	SHIVAM KUMAR @ SHIVAM SINGH VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /108 /2025) //	
5	D-BLAPL/35062/2025	MANTU @ SUDEEP SAMANTARAY VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /192 /2025) //	AOR20220001648C202500121
6	D-BLAPL/35066/2025	SAMIR KHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0) //	
7	D-BLAPL/35072/2025	SUKDEB SUNA VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	BAREIPALI /172 /2023) //	AOR20230000106C202500005
8	D-BLAPL/35077/2025	AJAY SRIBAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S. (TITILAGARH) /104 /2025) //	
9	D-BLAPL/35078/2025	KAMAL SEKH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0) //	
10	D-BLAPL/35079/2025	AVINASH KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0) //	
11	D-BLAPL/35082/2025	NAMITA SAHOO VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	NAYAGARH /231 /2025) //	

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12	D-BLAPL/35084/2025	JAGANNATH SETHY VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT SADAR /158 /2025 () //	
13	D-BLAPL/35085/2025	ABHIJIT PATTNAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BALUGAON P.S. /318 /2025 () //	
14	D-BLAPL/35088/2025	LUPTI KANTA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MALKANGIRI /201 /2025 () //	
15	D-BLAPL/35090/2025	SUMIT KHARA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JEYPORE SADAR /191 /2023 () //	
16	D-BLAPL/35091/2025	KSHETRA BARIHA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /174 /2024 () //	
17	D-BLAPL/35093/2025	PRIMANSU SEKHAR MARTHA @ SITU PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /276 /2024 () //	
18	D-BLAPL/35097/2025	AJAYA KUMAR SADANGI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /457 /2025 () //	AOD20240000242C202500271
19	D-BLAPL/35098/2025	PRATAP KHEMENDU VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /212 /2024 () //	AOD20240000239C202500034
20	D-BLAPL/35099/2025	MOHAN HARIJAN VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	ORKEL /132 /2025 () //	AOD20240000239C202500033
21	D-BLAPL/35100/2025	THAKURA SAMAD @ THAKURA SING SAMAN VS STATE OF ODISHA	KARUNAKAR NAYAK VS	MOHULDIHA /78 /2025 () //	
22	D-BLAPL/35103/2025	SUJIT KUMAR PANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
23	D-BLAPL/35109/2025	SAGAR BEHERA	BISWABHUSAN DAS	KUJANGA /561 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35110/2025	SUNITA CHOUHAN	SACHIDANANDA PADHEE	BHATILI /143 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/35111/2025	BRAJA KISHORE SAMAL	BISWABHUSAN DAS	JAGATSINGPUR /604 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/35115/2025	LOKESH @ LUKESH SINGH	SK. ZAFARULLA	SORO /607 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/35120/2025	R. MOHAN RAO	JUGALA KISHORE PANDA	GOSANINUAGAM /137 /2024	AOR20250001157C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/35124/2025	GOPINATH MODAK	ANIRUDHA DAS	BHUBANESWAR G.R.P.S. /105 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/35126/2025	GURU PANGI @ RABI	BISWAJIT RANJAN TRIPATHY	NANDAPUR /41 /2023	AOD20240000069C202500072
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/35127/2025	BISWA MAJHI	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /237 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/35128/2025	BIKU @ TAPAN DAS	KHUSBU PANIGRAHI	KHANTAPADA /342 /2024	AOR20220002787C202500159
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/35129/2025	MANU @ MANAS JENA	KHUSBU PANIGRAHI	RUPSA /113 /2025	AOR20220002787C202500160
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/35130/2025	KALANDI SAHU	PRASANT KUMAR BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/35135/2025	SABIR KUMAR KAMILA	SHASHANKA SEKHAR PANDA	SIMULIA /472 /2025	AOR20230000401C202500029
		VS	VS	()	

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35	D-BLAPL/35138/2025	STATE OF ODISHA AFTAB HUSSAIN @ AFE VS	DIBYAJYOTI SAHOO VS	// BRAJARAJNAGAR /253 /2024 ()	
36	D-CMAPL/46994/2025	STATE OF ODISHA BHABANI SANKAR MOHAPATRA VS	ADV. VS	// // ()	
37	D-CMP/46920/2025	THE REVENUE DIV. COMMNR., SOUTHERN DIV., BERHAMPUR BAIKUNTHA PRADHAN VS	SOUMYA MISHRA VS	// // ()	
38	D-CMP/46949/2025	RADHAGOBINDA PRADHAN MANINDRA KUMAR PANI VS	APARESH BHOI VS	// // ()	AOR20220001814C202500020
39	D-CMP/47004/2025	STATE OF ODISHA BUDDHADEV ROUT VS	SOUMYA RANJAN PATI VS	// // ()	
40	D-CONTC/46960/2025	PUSPALATA JENA @ MALLIK SANTOSH KUMAR MANGARAJ VS	SUCHETA GUMANSINGH VS	// // ()	
41	D-CONTC/46961/2025	SANJAY KUMAR SINGH,PRINCIPAL SECRETARY,FOOD SUPPLIES AND CONSUMER WELFARE DEPT,BBSR,KHURDA PRAKASH KUMAR BHUYAN VS	ADV. VS	// // ()	
42	D-CONTC/46962/2025	N.THIRUMALA NAIK,IAS ADIKANDA MISHRA VS	ADV. VS	// // ()	
43	D-CONTC/46974/2025	ANU GARG,IAS KUPULI HARIBANDHU REDDY VS	ADV. VS	// // ()	
44	D-CONTC/46985/2025	RABINDRANATH MISHRA,CDMO,KORAPUT SUSHIL KUMAR CHOUDHURY VS	PADMANAV CHOUDHURY VS	// // ()	
45	D-CONTC/46995/2025	MRUTYUNJAYA TRIPATHY,TAHASILDAR,BSBR,KHURDA MIHIR KUMAR PAL VS	AJAYA KUMAR TRIPATHY VS	// // ()	
		MANOJ KUMAR PADHY,DIRECTOR,TEACHER EDUCATION AND SCERT,BBSR,KHURDA		//	

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46	D-CRLA/35063/2025	GANESH DEY @ DIPU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /50 /2018 () //	
47	D-CRLA/35108/2025	DEEPAK PADHY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /361 /2025 () //	
48	D-CRLMA/35123/2025	DURGA MAJHI VS STATE OF ODISHA	DEBASIS SARANGI VS	KASHIPUR /8 /2024 () //	
49	D-CRLMC/35052/2025	HRUDANANDA PATRA VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /181 /2025 () //	AOD20240000581C202500157
50	D-CRLMC/35055/2025	TAPAN PENTHEI VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /76 /2024 () //	AOD20240000581C202500155
51	D-CRLMC/35056/2025	GOURANGA MALLIK VS STATE OF ODISHA	SARBESWAR SAHOO VS	SORO /493 /2025 () //	AOD20220004505C202500136
52	D-CRLMC/35057/2025	SHUBHENDRA KUMAR PRADHAN @ RULU PRADHAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	BERHAMPUR /73 /2024 () //	AOD20220004505C202500137
53	D-CRLMC/35065/2025 CRLMC/4735/2025	RAHUL SAHU@RAHUL KUMAR SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	RAGHUNATHPALI /247 /2016 ADDL.C.J.M.,ROURKELA(Sundargarh) ST/0000083/2017	
54	D-CRLMC/35068/2025	AMIT DAS VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	UMERKOTE /62 /2023 () //	
55	D-CRLMC/35070/2025	HARISH CHHANDA VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /143 /2023 () //	
56	D-CRLMC/35095/2025	ROSHAN SETHY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500281
57	D-CRLMC/35096/2025	SIMANCHAL PATRA	SUSANTA KUMAR BARAL	GOSANINUAGAM /83 /2019	AOR20220001297C202500282

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMC/35101/2025	OMM @ OM PRAKASH PRADHAN	JUGALA KISHORE PANDA	MANAMUNDA /15 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMC/35104/2025	SATYA SAHU @ SATYA BRATA SAHU	JUGALA KISHORE PANDA	MANAMUNDA /97 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLMC/35105/2025	SIPU @ PRUTHIRAJ @ PRUTHWIRAJ	BIRAJA PRASAD NANDA	ANGUL TOWN /231 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/35114/2025	PURNA CHANDRA PATRA @ PURNA CHANDRA MOHANTY	ABHIRAM ANJAN MOHANTY	TANGI (KHURDA) /2 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/35117/2025	SUDHIRA KUMAR ROUT	ASHOK KUMAR BEHERA	BARI RAMCHANDRAPUR /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/35119/2025	DEBADUTTA DASH	PRABIN DAS	CUTTACK VIGILANCE /39 /2001	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/35125/2025	SANTOSH KUMAR GOUNTIA	RAKESH BEHERA	ANGUL TOWN /273 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/35131/2025	ANANTA BEHERA	SUSANTA KUMAR LENKA	NUAGAON /97 /2020	AOR20220001299C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/35132/2025	DILU @ DILLIP @ DILIP SETHY	SANJIB KUMAR BHANJADEO	KHURDA PS /790 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/35133/2025	SADA @ SADANANDA BAG	ANAM CHARAN PANDA	KHAPRAKHOL /52 /2003	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/35137/2025	KUNA SAMAL	BIJAYA KUMAR RAGADA	LALBAG /208 /2024	
		VS	VS	()	

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69	D-CRLMP/35064/2025	STATE OF ODISHA RUNAMANI DAS VS	KABIRAJ PRADHAN VS	// /0 ()	
70	D-CRLMP/35081/2025	STATE OF ODISHA DILIP @ DILLIP RANJAN NAYAK VS	SURYA PRATAP DEO VS	// /0 ()	
71	D-CRLMP/35112/2025	HIMADRI NANDINI SWAIN PUJARANI BARIK VS	AJAYA KUMAR MOHARANA VS	// /0 ()	
72	D-CRLMP/35116/2025	STATE OF ODISHA RASMITA DAS VS	SATYABRATA DASH VS	// /0 ()	
73	D-CRLREV/35087/2025	STATE OF ODISHA SUNA @ HEMANTA KUMAR SWAIN VS	DEEPAK KUMAR SAHOO VS	// DERABIS /2 /2025 ()	
74	D-FAO/46931/2025	STATE OF ODISHA THE MANAGER LEGAL, M/S. LIBERTY VIDEOCON GENERAL INSURANCE COMPANY LTD., BBSR VS	GENERAL INSURANCE COMPANY LTD., BBSR VS	// /0 ()	
75	D-MACA/46948/2025	NIBASI DALEI MANORAMA JENA VS	SUBHASIS MOHAPATRA VS	// /0 ()	
76	D-RPFAM/46963/2025	ABINASH KUMAR ROUT BANAMBAR SAHOO VS	PRASANNA KUMAR RATH VS	// /0 ()	
77	D-RPFAM/47001/2025	ITISHREE SAHOO SANTOSH ROUT VS	SIVANANDA SAMAL VS	// /0 ()	
78	D-RSA/46918/2025	PUJARINI BEHERA @ ROUT K.KRISHNA @ KANDRI KRISHNA VS	BIPLABA P.B. BHALI VS	// /0 ()	
79	D-RVWPET/46940/2025	J.SABITRI BALISTHA MAHAKURA VS	PRASANNA KUMAR MISHRA VS	// /0 ()	
		PRASANTA KUMAR SAHU		//	

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80	D-RVWPET/47031/2025	MIHIR KUMAR NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //	
81	D-TRP(C)/46911/2025	UDHAB PAIK VS SUMITRA PAIK STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// () //	AOR20220003509C202500069
82	D-WA/46914/2025	STATE OF ODISHA VS PRASANTA MUDULI	SASWAT DAS,A.G.A VS	// () //	LOD20240000200C202500451
83	D-WA/46950/2025	STATE OF ODISHA VS CHAMPA BEHERA	SASWAT DAS,A.G.A VS	// () //	LOD20240000200C202500457
84	D-WA/46951/2025	STATE OF ODISHA VS MAMATA @ MAMI BHOI	SASWAT DAS,A.G.A VS	// () //	LOD20240000200C202500456
85	D-WA/46952/2025	RANJAN KUMAR SAHOO VS SUPERINTENDING ENGINEER ELECTRICAL II TPCODL	SURESH CHANDRA DASH VS	// () //	AOD20240000953C202500035
86	D-WA/46954/2025	STATE OF ODISHA VS NILAMADHAB SAHOO	SASWAT DAS,A.G.A VS	// () //	LOD20240000200C202500455
87	D-WA/46956/2025	STATE OF ODISHA VS CHANDRAKANTI SAHOO	SASWAT DAS,A.G.A VS	// () //	LOD20240000200C202500454
88	D-WA/46957/2025	STATE OF ODISHA VS KANCHAN PRADHAN	SASWAT DAS,A.G.A VS	// () //	LOD20240000200C202500452
89	D-WA/46958/2025	STATE OF ODISHA VS KANHU CHARAN NAYAK	SASWAT DAS,A.G.A VS	// () //	LOD20240000200C202500453
90	D-WA/46975/2025	UNION OF INDIA VS CHAKRADHAR PRADHAN	SATYA SINDHU KASHYAP, SR.S.C VS	// () //	AOR20220001353C202500012
91	D-WA/47008/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202500459

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		VS	VS	()	
92	D-WA/47009/2025	MANAGOBINDA PARIDA PUNANANDA SETHY	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500138
		VS	VS	()	
93	D-WA/47011/2025	STATE OF ODISHA SUMAN MAHARANA	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500137
		VS	VS	()	
94	D-WA/47012/2025	STATE OF ODISHA SECRETARY OF REVENUE AND DISASTER MANAGEMENT	GOVT OF ODISHA	//	LOD20240000172C202500435
		VS	VS	()	
95	D-WA/47013/2025	PRAFULLA BARAL SECRETARY OF REVENUE DEPT	AGODISHA	//	LOD20240000200C202500458
		VS	VS	()	
96	D-WA/47014/2025	CHANDA MALLIK SECRETARY OF REVENUE DEPT	ADVOCATE GENERAL	//	LOD20240000194C202500456
		VS	VS	()	
97	D-WA/47016/2025	BAURI NAYAK SECRETARY OF REVENUE DEPT	GOVT OF ODISHA	//	LOD20240000172C202500436
		VS	VS	()	
98	D-WA/47017/2025	BHARAT MUDULI SECRETARY OF REVENUE DEPT	ADVOCATE GENERAL	//	LOD20240000194C202500457
		VS	VS	()	
99	D-WA/47018/2025	PARBATI JENA SECRETARY OF REVENUE DEPT	AGODISHA	//	LOD20240000200C202500460
		VS	VS	()	
100	D-WA/47019/2025	PAHALA OR PRAHALLADA BEHERA SECRETARY OF REVENUE DEPT	GOVT OF ODISHA	//	LOD20240000172C202500437
		VS	VS	()	
101	D-WA/47021/2025	URMILA JENA SECRETARY OF REVENUE DEPT	ADVOCATE GENERAL	//	LOD20240000194C202500458
		VS	VS	()	
102	D-WA/47022/2025	SATYANARAYAN PRADHAN SECRETARY OF REVENUE DEPT	AGODISHA	//	LOD20240000200C202500461
		VS	VS	()	

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103	D-WA/47024/2025	JAGANNATH NAYAK SECRETARY OF REVENUE DEPT VS	GOVT OF ODISHA VS	// // ()	LOD20240000172C202500438
104	D-WA/47025/2025	BILASA NAYAK COMMISSIONER RAIL COORDINATION AND SPECIAL SECRETARY	SECRETARY REVENUE COMMERCE AND TRANSPORT DEPT	// // ()	LOD20240000194C202500460
105	D-WA/47026/2025	BISWAJIT PATTANAİK SECRETARY OF REVENUE DEPT VS	GOVT OF ODISHA VS	// // ()	LOD20240000172C202500439
106	D-WA/47028/2025	CHAMPA NAYAK COMMISSIONER RAIL COORDINATION AND SPECIAL SECRETARY	SECRETARY REVENUE COMMERCE AND TRANSPORT DEPT	// // ()	LOD20240000194C202500461
107	D-WP(C)/46900/2025 WP(C)/32373/2025	PRAMOD KUMAR ROUT PANKAJ MOHAN BEHERA VS	SITANSU MOHAN SINGH VS	// // ()	
108	D-WP(C)/46901/2025 WP(C)/32375/2025	STATE OF ORISSA JIGYANSHU MOHANTY VS	SITANSU MOHAN SINGH VS	// // ()	
109	D-WP(C)/46902/2025	THE TAHASILDAR, ROURKELA PINKEY PATRA VS	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202500219
110	D-WP(C)/46903/2025	PREM KUMAR MADHI VS	PRASANTA KUMAR MISHRA VS	// // ()	AOD20220004505C202500138
111	D-WP(C)/46904/2025	STATE OF ODISHA CHINTAMANI MEKAP VS	SOUMYA RANJAN MOHANTY VS	// // ()	
112	D-WP(C)/46905/2025	STATE OF ODISHA ABINASH TRIPATHY VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202500087
113	D-WP(C)/46906/2025	STATE OF ODISHA NABA KISHORE SAHOO VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202500085
		STATE OF ODISHA		//	

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114	D-WP(C)/46907/2025	SANTOSH KUMAR MISHRA VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //	
115	D-WP(C)/46908/2025	MANJULATA PATRA VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //	
116	D-WP(C)/46909/2025	SAHINANAZ AKHTARI KHANEM VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //	
117	D-WP(C)/46910/2025	ASHISH KUMAR JENA VS UNION OF INDIA	SRINIBASH SATAPATHY VS	// 0 //	
118	D-WP(C)/46912/2025 WP(C)/32374/2025	SANTANU KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
119	D-WP(C)/46913/2025	RANJITA MALIK VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //	AOD20250001013C202500003
120	D-WP(C)/46915/2025 WP(C)/32378/2025	BABULI TARAI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
121	D-WP(C)/46916/2025 WP(C)/32432/2025	M/S EXIM INFRASTRUCTURE INDIA PVT LTD, JAJPUR VS THE CENTRAL BOARD OF DIRECT TAXES	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500131
122	D-WP(C)/46917/2025	DR.CHINMAYA DASH VS UNION OF INDIA	AMITABH MISHRA VS	// 0 //	
123	D-WP(C)/46919/2025	PATHAN ROUT VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //	
124	D-WP(C)/46921/2025	SHANKARSHAN SETHY VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //	
125	D-WP(C)/46922/2025	TANKESWAR SETHI	SONALI PRUSTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :13/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/46923/2025	GHASIRAM SAHU	SONALI PRUSTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/46924/2025	FOGALA PANCHAYAT STARIYA MAHILA MAHASANGH	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500236
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/46925/2025	MAHILA BIKASH SANGHA	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500238
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/46926/2025	MAA JAGAT JANANI BLOCK LEVEL FEDERATION	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500237
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/46927/2025	LILABATI MAHANTA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/46928/2025	PRAKASH CHANDRA MOHANTY	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/46929/2025	SNIGDHA JENA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/46930/2025	TARAKANTA PATI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/46932/2025	SURENDRA KUMAR SINGH	AMITAV TRIPATHY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
135	D-WP(C)/46933/2025	GITA DAS	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/46934/2025	KUNTALA NAIK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	

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FILING REPORT AS ON :13/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/46935/2025	STATE OF ODISHA DEBASIS PARIJA VS	PRAMOD KUMAR ROUT VS	// // 0	
138	D-WP(C)/46936/2025	STATE OF ODISHA RATNA PRAVA SWAIN VS	MAHENDRA KUMAR SAHOO VS	// // 0	
139	D-WP(C)/46937/2025	STATE OF ODISHA ARATI SAMAL VS	MAHENDRA KUMAR SAHOO VS	// // 0	
140	D-WP(C)/46938/2025	STATE OF ODISHA PRITAM KUMAR PANIGRAHI VS	CHANDAN SAMANTARAY VS	// // 0	
141	D-WP(C)/46939/2025	STATE OF ODISHA NIRANJAN PRADHAN VS	MAHENDRA KUMAR SAHOO VS	// // 0	
142	D-WP(C)/46941/2025	STATE OF ODISHA AMBIKA MOHANTA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
143	D-WP(C)/46942/2025	STATE OF ODISHA ANIL KUMAR DHANGADA MAJHI VS	AKSHAYA KUMAR PANDEY VS	// // 0	
144	D-WP(C)/46943/2025	STATE OF ODISHA SARADA ROUSTRAY VS	MAHENDRA KUMAR SAHOO VS	// // 0	
145	D-WP(C)/46944/2025	STATE OF ODISHA AHALYA DAKUA VS PRINCIPAL SECRETARY TO GOVT.	SANDHYARANI PANI VS	// // 0	AOR20230000010C202500093
146	D-WP(C)/46945/2025	STATE OF ODISHA BINODINI BEHERA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
147	D-WP(C)/46946/2025	STATE OF ODISHA JAY HANUMAN SELF HELP GROUP, SUBARNAPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/46947/2025	RAMA CHANDRA BHANJA VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// () //	
149	D-WP(C)/46953/2025	SUMATI SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //	
150	D-WP(C)/46955/2025	PUSPANJALI DAS @ NAYAK VS UNION OF INDIA	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202500208
151	D-WP(C)/46959/2025	AJAY KUMAR MOHANTY VS STATE OF ODISHA	HARMOHAN DHAL VS	// () //	
152	D-WP(C)/46964/2025	PARAMANANDA NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// () //	
153	D-WP(C)/46965/2025	SAMBHU KHARSEL VS REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA, BBSR	NIRANJAN LENKA VS	// () //	
154	D-WP(C)/46966/2025	SRIKANTA DASH VS COLLECTOR, GANJAM	SHIBANI SHANKAR PRADHAN VS	// () //	
155	D-WP(C)/46967/2025	ABHAYA KUMAR SINGH VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// () //	
156	D-WP(C)/46968/2025	NETRANANDA PANDA VS STATE OF ODISHA	PAMI RATH VS	// () //	
157	D-WP(C)/46969/2025	SAMIKSHYA TRIVEDY VS UNION OF INDIA	SANKET TRIVEDY VS	// () //	
158	D-WP(C)/46970/2025	RADHACHARAN BUDHIA VS STATE OF ODISHA	SONALI PRUSTY VS	// () //	
159	D-WP(C)/46971/2025	KAILASH CHANDRA DAS	SAPAN KUMAR LENKA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/46972/2025	BHASKAR BEHERA	SONALI PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/46973/2025	SHREEKANTA PANDA	SONALI PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/46976/2025	DILLIP KUMAR PANDA	SONALI PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/46977/2025	BHAKTI S.H.G.GANESWARPUR, BALESWAR	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/46978/2025	BISWAMITRA NAYAK	SONALI PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/46979/2025	M/S SRIRAM CATTLE FEEDS, KOKSARA, KALAHANIBATI	ATYIA RANJAN PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/46980/2025	ANSHUMAN PRADHAN	ASHOK DAS	//	
		VS	VS	0	
		LULIPTA BEURA		//	
167	D-WP(C)/46981/2025	JAGADISH GOUDA	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/46982/2025	SANJULATA KAR	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/46983/2025	MANORANJAN KAR	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/46984/2025	MADHUPURA SEVA CO-OPERATIVE SOCIETY LTD. BALESWAR	ANKASH PANDA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/46986/2025	STATE OF ODISHA JADUMANI NAIK VS THE COLLECTOR, ANGUL	SUMITRA MOHANTY VS	// // 0 //	
172	D-WP(C)/46987/2025	M/S. JAYPRAKASH CONSTRUCTION, SAMBALPUR VS THE COMNR, CGST, CENTRAL EXCISE AND CUSTOM, BBSR	ABHILASH MISHRA VS	// 0 //	
173	D-WP(C)/46988/2025	SAROJ KUMAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //	
174	D-WP(C)/46989/2025	SMRUTIRANJAN PRADHAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
175	D-WP(C)/46990/2025	JYOTI RANI DAS VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
176	D-WP(C)/46991/2025	SATYA SANKAR SAMANTARY VS THE PRINCIPAL SECY. DEPT OF EXCISE, GOVT .OF ODISHA , BBSR	SATYAJEET MUKHARJEE VS	// 0 //	
177	D-WP(C)/46992/2025	RAJIB KUMAR PARIDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
178	D-WP(C)/46993/2025	SARALA PRASAD PANDA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //	
179	D-WP(C)/46996/2025	SAMIKSHYA PATTNAIK VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
180	D-WP(C)/46997/2025	DINESH DHANUKA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
181	D-WP(C)/46998/2025	SAI ACADEMY OF NURSING SCIENCES, JAJPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/46999/2025	PUSPA MAJHI VS STATE OF ODISHA	BIVUDATTA CHALAN VS STATE OF ODISHA	// () //	
183	D-WP(C)/47000/2025	PABITRA KALET VS STATE OF ODISHA	BIVUDATTA CHALAN VS STATE OF ODISHA	// () //	
184	D-WP(C)/47002/2025	SANJAY KUMAR CHALAN VS STATE OF ODISHA	BIVUDATTA CHALAN VS STATE OF ODISHA	// () //	
185	D-WP(C)/47003/2025	NIRMALYA PRASAD PANDA VS CHIEF EXECUTIVE OFFICER (CEO), TPCODL	JATINDRA KUMAR MOHAPATRA VS CHIEF EXECUTIVE OFFICER (CEO), TPCODL	// () //	AOD20240000953C202500038
186	D-WP(C)/47005/2025	P. AMBICA PRASAD VS CHIEF EXECUTIVE OFFICER (CEO), TPCODL	JATINDRA KUMAR MOHAPATRA VS CHIEF EXECUTIVE OFFICER (CEO), TPCODL	// () //	AOD20240000953C202500036
187	D-WP(C)/47006/2025	PRAFULLA CHANDRA PANDA VS CHIEF EXECUTIVE OFFICER (CEO), TPCODL	JATINDRA KUMAR MOHAPATRA VS CHIEF EXECUTIVE OFFICER (CEO), TPCODL	// () //	AOD20240000953C202500037
188	D-WP(C)/47007/2025	GYANARANJAN PATRA VS STATE OF ODISHA	AUROBINDA SAHOO VS STATE OF ODISHA	// () //	AOD20220003080C202500021
189	D-WP(C)/47010/2025	SUNIT KUMAR HANS VS STATE OF ODISHA	BIVUDATTA CHALAN VS STATE OF ODISHA	// () //	
190	D-WP(C)/47015/2025	SALIKRAM RANA VS STATE OF ODISHA	BIVUDATTA CHALAN VS STATE OF ODISHA	// () //	
191	D-WP(C)/47020/2025	JANMEJAYA BHOI VS STATE OF ODISHA	BIVUDATTA CHALAN VS STATE OF ODISHA	// () //	
192	D-WP(C)/47023/2025	HEMLAL MAJHI VS STATE OF ODISHA	BIVUDATTA CHALAN VS STATE OF ODISHA	// () //	
193	D-WP(C)/47027/2025	BENUDHAR PRADHAN	AMITABH MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/47029/2025	GANESWAR NANDA	PRATIK DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/47030/2025	SANTOSH KUMAR JENA	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/47032/2025	M/S.GLOBAL SECURITY SERVICES, SUNDERGARH	SASWAT KUMAR ACHARYA	//	
		VS	VS	()	
		ASSISTANT COMMISSIONER, CENTRAL TAX, CGST AND CENTRAL EXCISE, ROURKELA-II DIVISION			
197	D-ABLAPL/35054/2025	PURNABAS NAYAK @ MUNA	SATYAPRAKASH DHAL	KUMBHARAPARA /470 /2025	AOR20220001446C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/35058/2025	SAURAV KUMAR BEHERA	BIJAY JENA	CHANDAKA P.S. /504 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/35067/2025	KRUSHNA DALEI	SABYASACHI MISHRA	SORO /916 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/35069/2025	TUSHARKANTI @ TUSAR SAMANTARAY	MANORANJAN ACHARYA	CHANDAKA P.S. /503 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/35071/2025	PAPUNA @ PARTHA SARATHI ROUT	CHEERA RANJAN SATAPATHY	NANDANKANAN /403 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/35073/2025	BISHAL PATTANAIAK	MANAS RANJAN KHATUA	ANGUL SADAR PS /686 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/35074/2025	MANJU KANJILAL	BHARAT BHUSAN ROURTRAY	MALKANGIRI /546 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/35075/2025	BARUNA PATRA	RAKESH BEHERA	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/35076/2025	STATE OF ODISHA SIDHANTA BEHERA VS	RAKESH BEHERA VS	// / /0 ()	
206	D-ABLAPL/35080/2025	STATE OF ODISHA KARTIK PALEI VS	AMITAV TRIPATHY VS	// FATEGARH /308 /2025 ()	
207	D-ABLAPL/35083/2025	STATE OF ODISHA URMILA SAHOO VS	SUDHANSU PRASAD MAHAPATRA VS	// KUMBHARAPARA /514 /2025 ()	
208	D-ABLAPL/35086/2025	STATE OF ODISHA NIHARIKA NAYAK VS	TANMAYA KUMAR MOHANTY VS	// / /0 ()	
209	D-ABLAPL/35089/2025	STATE OF ODISHA HIMANSU SEKHAR MOHANTY VS	TANMAYA KUMAR MOHANTY VS	// KHANDAGIRI P.S. /425 /2021 ()	
210	D-ABLAPL/35092/2025	STATE OF ODISHA BALARAM SAHOO VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
211	D-ABLAPL/35094/2025	STATE OF ODISHA KESHABA BARIKI @ TUKUNA BARIKI VS	SUSANTA KUMAR TRIPATHY VS	// BARAMBA /279 /2025 ()	
212	D-ABLAPL/35102/2025	STATE OF ODISHA DIBYASINGH ROUL VS	BHARAT JALLI VS	// DHENKANAL TOWN /820 /2025 ()	AOD20250001069C202500002
213	D-ABLAPL/35106/2025	STATE OF ODISHA SUSANTA KUMAR MUDULI VS	ASHOK KUMAR SARANGI VS	// KALINGA NAGAR /289 /2025 ()	
214	D-ABLAPL/35107/2025	STATE OF ODISHA BRAJA KISHORE MALI VS	AMLAN SHAKTI PAUL VS	// PIPLI /554 /2025 ()	
215	D-ABLAPL/35113/2025	STATE OF ODISHA SASHI BHUSAN SAHU VS	PREETAM MISHRA VS	// DEOGAON /361 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/35118/2025	SWARNALATA SAHOO VS STATE OF ODISHA	MANOJ KUMAR PATI VS	KAKATAPUR /311 /2025 () //	
217	D-ABLAPL/35121/2025	SEKH ZABID BOX VS STATE OF ODISHA	RAKESH BEHERA VS	BALASORE TOWN /335 /2025 () //	
218	D-ABLAPL/35122/2025	GYANARANJAN KAR VS STATE OF ODISHA	RAKESH BEHERA VS	BARI RAMCHANDRAPUR /403 /2025 () //	
219	D-ABLAPL/35134/2025	ANANTA MOHARANA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	MALKANGIRI /546 /2025 () //	
220	D-ABLAPL/35136/2025	DIPU @ DEEPAK KUMAR BARIK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KHALLIKOTE /894 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :13/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/37882/2025 ADMLS/4/2025	WAYPOINT PORT SERVICES LTD. MP	ISHWAR MOHANTY	28/2025
2	D-RFA/220/2009 RFA/220/2009	SUDHAKAR SINGH MP	M/S.KRUSHNARAM MOHAPATRA	63/2025
3	D-RFA/220/2009 RFA/220/2009	SUDHAKAR SINGH MP	M/S.KRUSHNARAM MOHAPATRA	64/2025
4	D-RFA/220/2009 RFA/220/2009	SUDHAKAR SINGH MP	M/S.KRUSHNARAM MOHAPATRA	65/2025
5	D-CRP/21542/2025 CRP/24/2025	SAROJ KUMAR SAHOO MP	SOUMYA MISHRA	95/2025
6	D-CRP/39489/2025 CRP/42/2025	BHARAT BHUSAN NEGI MP	BUDHIRAM DAS	96/2025
7	D-LAA/8/2016 LAA/8/2016	DASAMI MAHANANDIA MP	M/S.AMIT PR.BOSE	239/2025
8	D-LAA/8/2016 LAA/8/2016	DASAMI MAHANANDIA MP	M/S.AMIT PR.BOSE	240/2025
9	D-LAA/8/2016 LAA/8/2016	DASAMI MAHANANDIA MP	M/S.AMIT PR.BOSE	241/2025
10	D-LAA/9/2016 LAA/9/2016	DASAMI MAHANANDIA MP	M/S.AMIT PR.BOSE	242/2025
11	D-LAA/9/2016 LAA/9/2016	DASAMI MAHANANDIA MP	M/S.AMIT PR.BOSE	243/2025
12	D-LAA/9/2016 LAA/9/2016	DASAMI MAHANANDIA MP	M/S.AMIT PR.BOSE	244/2025
13	D-CRLMP/30546/2025 CRLMP/1329/2025	JAMBUA ORAM MP	ASWINI KUMAR DASH	246/2025
14	D-SA/360/2001 SA/360/2001	SUKUMARI NAYAK MP	M/S.S.P.MISHRA	312/2025
15	D-SA/178/1995 SA/178/1995	NALINI MP	M/S.S.MISRA	313/2025
16	D-TRP(C)/46911/2025 TRP(C)/ /	UDHAB PAIK MP	SURESH CHANDRA PRADHAN	430/2025
17	D-TRP(C)/42610/2025 TRP(C)/387/2025	GITANJALI MALLIK MP	SURESH CHANDRA PRADHAN	431/2025
18	D-CONTC/24573/2025 CONTC/3008/2025	PANKAJA NAIK MP	M/S AKSHAYA KUMAR NAYAK , L.ACHARI	442/2025
19	D-CONTC/24572/2025 CONTC/3007/2025	JATADHARI NAIK MP	M/S AKSHAYA KUMAR NAYAK , L.ACHARI	443/2025
20	D-RVWPET/46940/2025 RVWPET/ /	BALISTHA MAHAKURA MP	PRASANNA KUMAR MISHRA	446/2025
21	D-RVWPET/46940/2025 RVWPET/ /	BALISTHA MAHAKURA MP	PRASANNA KUMAR MISHRA	447/2025
22	D-RPFAM/46963/2025 RPFAM/ /	BANAMBAR SAHOO MP	PRASANNA KUMAR RATH	529/2025
23	D-RPFAM/21861/2024 RPFAM/132/2024	BATAKRUSHNA BEHERA MP		530/2025
24	D-RPFAM/47001/2025 RPFAM/ /	SANTOSH ROUT MP	SIVANANDA SAMAL	531/2025
25	D-RPFAM/47001/2025 RPFAM/ /	SANTOSH ROUT MP	SIVANANDA SAMAL	532/2025
26	D-MATA/386/2023	BISHNU PRASAD MOHANTY	AMIT PRASAD BOSE	

	MATA/386/2023	MP		646/2025
27	D-FAO/45453/2025	ASSISTANT MANAGER, M/S. NATIONAL INSURANCE CO. LTD., KOLKATA		
	FAO/486/2025	MP		986/2025
28	D-FAO/46931/2025	THE MANAGER LEGAL, M/S. LIBERTY VIDEO COMMUNICATIONS GENERAL INSURANCE COMPANY LTD., BBSR		
	FAO/ /	MP		987/2025
29	D-FAO/46099/2025	THE D.M. NATIONAL INSURANCE CO. LTD., KOLKATA		
	FAO/ /	MP		988/2025
30	D-FAO/41500/2025	B.M.,ORIENTAL INSURANCE CO. LTD.,KOLKATA		
	FAO/ /	MP		989/2025
31	D-BLAPL/28460/2025	SUBASH CHANDRA JENA	JAYADEBA BEHERA	
	BLAPL/10071/2025	MP		1093/2025
32	D-BLAPL/35059/2025	SENAPATI BINDHANI	JUGALA KISHORE PANDA	
	BLAPL/11846/2025	MP		1094/2025
33	D-BLAPL/35126/2025	GURU PANGI @ RABI	BISWAJIT RANJAN TRIPATHY	
	BLAPL/ /	MP		1095/2025
34	D-CRLREV/33821/2025	SUSHIL KUMAR SAHOO @ GANESH	PRONoy MOHANTY	
	CRLREV/ /	MP		1310/2025
35	D-CRLREV/33821/2025	SUSHIL KUMAR SAHOO @ GANESH	PRONoy MOHANTY	
	CRLREV/ /	MP		1311/2025
36	D-CRLREV/29042/2025	RANJAN NAIK@NAYAK	SABYASACHI MISHRA	
	CRLREV/682/2025	MP		1312/2025
37	D-CRLREV/35087/2025	SUNA @ HEMANTA KUMAR SWAIN	DEEPAK KUMAR SAHOO	
	CRLREV/ /	MP		1313/2025
38	D-CRLREV/34744/2025	BIJAYEENI MISHRA@BIJAYINI MISHRA	NIRANJAN LENKA	
	CRLREV/ /	MP		1314/2025
39	D-RSA/45493/2025	ELIAS TOPPO	SOUMYA MISHRA	
	RSA/574/2025	MP		1550/2025
40	D-RSA/46918/2025	K.KRISHNA @ KANDRI KRISHNA	BIPLABA P.B. BAHALI	
	RSA/ /	MP		1551/2025
41	D-RSA/148/2021	SUBAL SAHU	AMIT PRASAD BOSE	
	RSA/148/2021	MP		1552/2025
42	D-RSA/45/2018	BRAHMANANDA SAHOO	M/S.RABI NARAYAN BEHERA	
	RSA/45/2018	MP		1553/2025
43	D-CMP/46949/2025	MANINDRA KUMAR PANI	APARESH BHOI	
	CMP/ /	MP		1866/2025
44	D-ABLAPL/15107/2025	SHAH NAWAZ		
	ABLAPL/6036/2025	MP		2041/2025
45	D-ABLAPL/26421/2025	BHAKTA PRASAD BEHERA		
	ABLAPL/10234/2025	MP		2042/2025
46	D-ABLAPL/14057/2025	SEKHA SALMAN @ SALMAN	BIBHUTI RANJAN MOHANTY	
	ABLAPL/5552/2025	MP		2043/2025
47	D-ABLAPL/17380/2025	PIYUSH JHA	RAMDAS ACHARY	
	ABLAPL/7124/2025	MP		2044/2025
48	D-ABLAPL/30391/2025	ANITARAJ PANDA		
	ABLAPL/11755/2025	MP		2045/2025
49	D-ABLAPL/30393/2025	MINATI RANI SAHOO		
	ABLAPL/11689/2025	MP		2046/2025
50	D-ABLAPL/32538/2025	RAGHUNI DASH @ JANAKI BALLAV DASH	SUSANTA KUMAR MISHRA	
	ABLAPL/12486/2025	MP		2047/2025
51	D-ABLAPL/21823/2025	RUSHI GUMANSINGH		
	ABLAPL/9142/2025	MP		2048/2025
52	D-ABLAPL/31662/2025	KAMADEV MALIK		
	ABLAPL/12347/2025	MP		2049/2025
53	D-ABLAPL/18501/2025	KABITA MAHALIK @ PARBATI	AKSHAYA KUMAR SAHOO	
	ABLAPL/7377/2025	MP		2050/2025
54	D-MACA/780/2019	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.		
	MACA/780/2019	MP		2632/2025
55	D-MACA/453/2022	ANJITA BEHERA		
	MACA/453/2022	MP		2633/2025
56	D-MACA/45590/2025	NATIONAL INSURANCE CO. LTD.,KORAPUT	SDMNATH ROY	
	MACA/ /	MP		2634/2025
57	D-CRLA/676/2023	PRASANTA MANDAL	PRASANTA KUMAR SAHOO	
	CRLA/676/2023	MP		3118/2025

58	D-CRLA/627/2023 CRLA/627/2023	SANTOSH NAIK MP	UMAKANTA BARIK	3119/2025
59	D-CRLA/637/2016 CRLA/637/2016	NRUPA NAIK MP	M/S.BIREN SANKAR TRIPATHY, M/S. AJAYA KUMAR PRADHAN,S.K.S.	3120/2025
60	D-CRLA/1377/2023 CRLA/1377/2023	MIR ROSHAN ALLI@MIR RAUSHAN ALLI RADHIKA HANS, SURYAKANTA DWIBEDI,R.K.MAHANTA,S.S.DASH,I		3121/2025
61	D-CRLA/34155/2025 CRLA/ /	HARIHARA JENA MP	DEBASNAN DAS	3122/2025
62	D-CRLMC/28896/2025 CRLMC/3822/2025	BHARAT PRADHAN MP		3374/2025
63	D-CRLMC/35068/2025 CRLMC/ /	AMIT DAS MP	RAJIB LOCHAN PATTNAIK	3375/2025
64	D-CRLMC/25659/2025 CRLMC/3446/2025	SATYABRATA PANDA MP		3376/2025
65	D-CRLMC/35105/2025 CRLMC/ /	SIPU @ PRUTHIRAJ @ PRUTHWIRAJ MP	BIRAJA PRASAD NANDA	3377/2025
66	D-CRLMC/32895/2025 CRLMC/4464/2025	RITIKESHAN PRADHAN MP		3378/2025
67	D-CRLMC/23042/2025 CRLMC/2917/2025	PRAFULLA KUMAR ROUT MP		3379/2025
68	D-CRLMC/23044/2025 CRLMC/2937/2025	PRAFULLA KUMAR ROUT MP		3380/2025
69	D-CRLMC/35117/2025 CRLMC/ /	SUDHIRA KUMAR ROUT MP	ASHOK KUMAR BEHERA	3381/2025
70	D-CRLMC/35131/2025 CRLMC/ /	ANANTA BEHERA MP	SUSANTA KUMAR LENKA	3382/2025
71	D-CRLMC/35137/2025 CRLMC/ /	KUNA SAMAL MP	BIJAYA KUMAR RAGADA	3383/2025
72	D-WA/46914/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4394/2025
73	D-WA/49797/2024 WA/3195/2024	RANJAN KUMAR PRAHARAJ MP	CHAKRADHAR SINGH	4395/2025
74	D-WA/46914/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4396/2025
75	D-WA/42461/2025 WA/1646/2025	ASHOK KUMAR MOHAPATRA MP	SOUMYA MISHRA	4397/2025
76	D-WA/42729/2025 WA/1650/2025	ASHOK KUMAR MOHAPATRA MP	SOUMYA MISHRA	4398/2025
77	D-WA/42730/2025 WA/1704/2025	ASHOK KUMAR MOHAPATRA MP	SOUMYA MISHRA	4399/2025
78	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4400/2025
79	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4401/2025
80	D-WA/46950/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4402/2025
81	D-WA/46950/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4403/2025
82	D-WA/46442/2025 WA/ /	M/S.SHREE JAGANNATH SUPPLY AND SERVICE COMPANY PVT.LTD. MP		4404/2025
83	D-WA/46951/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4405/2025
84	D-WA/46951/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4406/2025
85	D-WA/46952/2025 WA/ /	RANJAN KUMAR SAHOO MP	SURESH CHANDRA DASH	4407/2025
86	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4407/2025
87	D-WA/46954/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4408/2025
88	D-WA/46954/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4409/2025
89	D-WA/46956/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		4410/2025
90	D-WA/46956/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4411/2025
91	D-WA/46957/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4412/2025
92	D-WA/46957/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4413/2025
93	D-WA/46958/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4414/2025
94	D-WA/46958/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4415/2025
95	D-WA/46975/2025	UNION OF INDIA	SATYA SINDHU KASHYAP, SR.S.C	
	WA/ /	MP		4416/2025
96	D-WA/47008/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4417/2025
97	D-WA/47008/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4418/2025
98	D-WA/47009/2025	PUNANANDA SETHY	DR. BINODA KUMAR MISHRA	
	WA/ /	MP		4419/2025
99	D-WA/47009/2025	PUNANANDA SETHY	DR. BINODA KUMAR MISHRA	
	WA/ /	MP		4420/2025
100	D-WP(C)/35424/2025	MANAS RANJAN BEURA	SAMARENDRA BEURA	
	WP(C)/24445/2025	MP		20354/2025
101	D-WP(C)/10779/2025	NEELAMADHAV SAHU		
	WP(C)/7930/2025	MP		20355/2025
102	D-WP(C)/46904/2025	CHINTAMANI MEKAP	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		20356/2025
103	D-WP(C)/46905/2025	ABINASH TRIPATHY	SRINIVAS MOHANTY	
	WP(C)/ /	MP		20357/2025
104	D-WP(C)/46908/2025	MANJULATA PATRA	DEBA KUMAR RATH	
	WP(C)/ /	MP		20358/2025
105	D-WP(C)/23651/2025	ABINASH MISHRA	ASHOK KUMAR BEHERA	
	WP(C)/16242/2025	MP		20359/2025
106	D-WP(C)/23651/2025	ABINASH MISHRA	ASHOK KUMAR BEHERA	
	WP(C)/16242/2025	MP		20360/2025
107	D-WP(C)/46906/2025	NABA KISHORE SAHOO	SRINIVAS MOHANTY	
	WP(C)/ /	MP		20361/2025
108	D-WP(C)/46910/2025	ASHISH KUMAR JENA	SRINIBASH SATAPATHY	
	WP(C)/ /	MP		20362/2025
109	D-WP(C)/46912/2025	SANTANU KUMAR BEHERA	MANOJ KUMAR MOHANTY	
	WP(C)/32374/2025	MP		20363/2025
110	D-WP(C)/22219/2025	DR. ALOK KUMAR PATEL	NIROD KUMAR SAHU	
	WP(C)/15323/2025	MP		20364/2025
111	D-WP(C)/22228/2025	DR. SUBRAT KUMAR PRADHAN	NIROD KUMAR SAHU	
	WP(C)/15330/2025	MP		20365/2025
112	D-WP(C)/22225/2025	DR. PRASANTA KUMAR SAMAL	NIROD KUMAR SAHU	
	WP(C)/15362/2025	MP		20366/2025
113	D-WP(C)/22230/2025	DR. SAUMYA RANJAN PATRA	NIROD KUMAR SAHU	
	WP(C)/15356/2025	MP		20367/2025
114	D-WP(C)/46913/2025	RANJITA MALIK	DEBADEEPTA SAHOO	
	WP(C)/ /	MP		20368/2025
115	D-WP(C)/22221/2025	DR. KISHORE KUMAR MEHER	NIROD KUMAR SAHU	
	WP(C)/15359/2025	MP		20369/2025
116	D-WP(C)/40258/2025	MANSING BISOI	SURYASNATA MOHAPATRA	
	WP(C)/29523/2025	MP		20370/2025
117	D-WP(C)/46915/2025	BABULI TARAI	DURGESH NARAYAN RATH	
	WP(C)/32378/2025	MP		20371/2025
118	D-WP(C)/48658/2024	SUNIL CHANDRA DAS	SUBHENDU KUMAR DAS	
	WP(C)/29427/2024	MP		20372/2025
119	D-WP(C)/46917/2025	DR.CHINMAYA DASH	AMITABH MISHRA	
	WP(C)/ /	MP		20373/2025
120	D-WP(C)/25755/2025	RANBIR KUMAR PASWAN	GOURI MOHAN RATH	
	WP(C)/17933/2025	MP		20374/2025

121	D-WP(C)/3643/2025 WP(C)/4063/2025	AJIT KUMAR ROUT MP	SESHADEV DASH	20375/2025
122	D-WP(C)/46919/2025 WP(C)/ /	PATHAN ROUT MP	SONALI PRUSTY	20376/2025
123	D-WP(C)/46921/2025 WP(C)/ /	SHANKARSHAN SETHY MP	SONALI PRUSTY	20377/2025
124	D-WP(C)/46922/2025 WP(C)/ /	TANKESWAR SETHI MP	SONALI PRUSTY	20378/2025
125	D-WP(C)/46923/2025 WP(C)/ /	GHASIRAM SAHU MP	SONALI PRUSTY	20379/2025
126	D-WP(C)/42363/2025 WP(C)/29363/2025	DR.SANJIT PATNAIK MP		20380/2025
127	D-WP(C)/46924/2025 WP(C)/ /	FOGALA PANCHAYAT STARIYA MAHILA MP	RAJESH KUMAR MAHANTA	20381/2025
128	D-WP(C)/19731/2024 WP(C)/11253/2024	SUNDARAM HOME FINANCE LTD.,CHENNAI MP	MALINI KANTA DASH	20382/2025
129	D-WP(C)/42420/2025 WP(C)/30158/2025	SANKHA CHANDRA TUDU MP	CHANDAN KUMAR SAHOO	20383/2025
130	D-WP(C)/46925/2025 WP(C)/ /	MAHILA BIKASH SANGHA MP	RAJIV KUMAR MAHANTA	20384/2025
131	D-WP(C)/17644/2009 WP(C)/17644/2009	GOVINDA GOUDA MP		20385/2025
132	D-WP(C)/46932/2025 WP(C)/ /	SURENDRA KUMAR SINGH MP	AMITAV TRIPATHY	20386/2025
133	D-WP(C)/46926/2025 WP(C)/ /	MAA JAGAT JANANI BLOCK LEVEL FEDERATION MP	RATNOKUMAR MAHANTA	20387/2025
134	D-WP(C)/31632/2025 WP(C)/22503/2025	SUDARSAN PANIGRAHI MP	DR. BINODA KUMAR MISHRA	20388/2025
135	D-WP(C)/46938/2025 WP(C)/ /	PRITAM KUMAR PANIGRAHI MP	CHANDAN SAMANTARAY	20389/2025
136	D-WP(C)/39739/2025 WP(C)/27234/2025	UMESH CHANDRA BEHERA MP	SUKANTA KUMAR DALAI	20390/2025
137	D-WP(C)/46942/2025 WP(C)/ /	ANIL KUMAR DHANGADA MAJHI MP	AKSHAYA KUMAR PANDEY	20391/2025
138	D-WP(C)/46946/2025 WP(C)/ /	JAY HANUMAN SELF HELP GROUP, SUBARNAR MP	RANJIT KUMAR MOHANTY	20392/2025
139	D-WP(C)/40728/2025 WP(C)/28867/2025	SASMITA SAHOO MP	KUNAL KUMAR SWAIN	20393/2025
140	D-WP(C)/33887/2023 WP(C)/33887/2023	BRILLIANT INFRAPROJECTS PVT. LTD., BOHANVAR MP	CHANDRAN KUMAR ACHARYA	20394/2025
141	D-WP(C)/44802/2025 WP(C)/32245/2025	BIJAYA KUMAR RATH MP	BIREN SANKAR TRIPATHY	20395/2025
142	D-WP(C)/9089/2018 WP(C)/9089/2018	CHAUBARDEV PRIMARY FISHERMAN COOPERATIVE SOCIETY, BUDHIA MP	OPEN KUMAR MOHANTY	20396/2025
143	D-WP(C)/15765/2022 WP(C)/15765/2022	JAYDEB ADIK MP	SWAPNA KUMAR OJHA	20397/2025
144	D-WP(C)/46966/2025 WP(C)/ /	SRIKANTA DASH MP	SHIBANI SHANKAR PRADHAN	20398/2025
145	D-WP(C)/46968/2025 WP(C)/ /	NETRANANDA PANDA MP	PAMI RATH	20399/2025
146	D-WP(C)/46968/2025 WP(C)/ /	NETRANANDA PANDA MP	PAMI RATH	20400/2025
147	D-WP(C)/46970/2025 WP(C)/ /	RADHACHARAN BUDHIA MP	SONALI PRUSTY	20401/2025
148	D-WP(C)/12067/2025 WP(C)/8940/2025	SUBHALAXMI SWAIN MP	UMA RANI PANDA	20402/2025
149	D-WP(C)/46970/2025 WP(C)/ /	RADHACHARAN BUDHIA MP	SONALI PRUSTY	20403/2025
150	D-WP(C)/40845/2025 WP(C)/28745/2025	NARMADA ALATIA MP	ASHOK DAS	20404/2025
151	D-WP(C)/46972/2025 WP(C)/ /	BHASKAR BEHERA MP	SONALI PRUSTY	20405/2025
152	D-WP(C)/46973/2025	SHREEKANTA PANDA	SONALI PRUSTY	

	WP(C)/ /	MP		20406/2025
153	D-WP(C)/46973/2025	SHREEKANTA PANDA	SONALI PRUSTY	
	WP(C)/ /	MP		20407/2025
154	D-WP(C)/46972/2025	BHASKAR BEHERA	SONALI PRUSTY	
	WP(C)/ /	MP		20408/2025
155	D-WP(C)/46976/2025	DILLIP KUMAR PANDA	SONALI PRUSTY	
	WP(C)/ /	MP		20409/2025
156	D-WP(C)/46977/2025	BHAKTI S.H.G.GANESWARPUR, BALESWAR	PRASANNA KUMAR RATH (1)	
	WP(C)/ /	MP		20410/2025
157	D-WP(C)/46976/2025	DILLIP KUMAR PANDA	SONALI PRUSTY	
	WP(C)/ /	MP		20411/2025
158	D-WP(C)/46978/2025	BISWAMITRA NAYAK	SONALI PRUSTY	
	WP(C)/ /	MP		20412/2025
159	D-WP(C)/46978/2025	BISWAMITRA NAYAK	SONALI PRUSTY	
	WP(C)/ /	MP		20413/2025
160	D-WP(C)/46979/2025	M/S SRIRAM CATTLE FEEDS, KOKSARA, KSR	MANJUN PATI	
	WP(C)/ /	MP		20414/2025
161	D-WP(C)/46981/2025	JAGADISH GOUDA	GYANA RANJAN SETHI	
	WP(C)/ /	MP		20415/2025
162	D-WP(C)/45179/2025	AMAR TIWARI	RAJESH RANJAN SAHOO	
	WP(C)/31694/2025	MP		20416/2025
163	D-WP(C)/41012/2025	BISWAJIT SAMANTARAY	FALGUNI RAJGURU MOHAPATRA	
	WP(C)/32036/2025	MP		20417/2025
164	D-WP(C)/33205/2025	SATRUGHAN @ SATRUGHNA NAYAK	MANAS RANJAN DHAL	
	WP(C)/23436/2025	MP		20418/2025
165	D-WP(C)/46988/2025	SAROJ KUMAR SAHU	SUSANTA KUMAR MISHRA	
	WP(C)/ /	MP		20419/2025
166	D-WP(C)/46993/2025	SARALA PRASAD PANDA	RAGHUNATH DASMOHAPATRA	
	WP(C)/ /	MP		20420/2025
167	D-WP(C)/46997/2025	DINESH DHANUKA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		20421/2025
168	D-WP(C)/46996/2025	SAMIKSHYA PATTNAIK	BIVUDATTA CHALAN	
	WP(C)/ /	MP		20422/2025
169	D-WP(C)/47000/2025	PABITRA KALET	BIVUDATTA CHALAN	
	WP(C)/ /	MP		20423/2025
170	D-WP(C)/46999/2025	PUSPA MAJHI	BIVUDATTA CHALAN	
	WP(C)/ /	MP		20424/2025
171	D-WP(C)/44866/2025	SWARNAKANTI PRADHAN	PRAHALLADA SAHU	
	WP(C)/31298/2025	MP		20425/2025
172	D-WP(C)/47002/2025	SANJAY KUMAR CHALAN	BIVUDATTA CHALAN	
	WP(C)/ /	MP		20426/2025
173	D-WP(C)/47010/2025	SUNIT KUMAR HANS	BIVUDATTA CHALAN	
	WP(C)/ /	MP		20427/2025
174	D-WP(C)/38057/2025	RUPLAL SAH		
	WP(C)/26990/2025	MP		20428/2025
175	D-WP(C)/47015/2025	SALIKRAM RANA	BIVUDATTA CHALAN	
	WP(C)/ /	MP		20429/2025
176	D-WP(C)/47003/2025	NIRMALYA PRASAD PANDA	JATINDRA KUMAR MOHAPATRA	
	WP(C)/ /	MP		20430/2025
177	D-WP(C)/47020/2025	JANMEJAYA BHOI	BIVUDATTA CHALAN	
	WP(C)/ /	MP		20431/2025
178	D-WP(C)/47023/2025	HEMLAL MAJHI	BIVUDATTA CHALAN	
	WP(C)/ /	MP		20432/2025
179	D-WP(C)/47027/2025	BENUDHAR PRADHAN	AMITABH MISHRA	
	WP(C)/ /	MP		20433/2025
180	D-WP(C)/47005/2025	P. AMBICA PRASAD	JATINDRA KUMAR MOHAPATRA	
	WP(C)/ /	MP		20434/2025
181	D-WP(C)/47006/2025	PRAFULLA CHANDRA PANDA	JATINDRA KUMAR MOHAPATRA	
	WP(C)/ /	MP		20435/2025
182	D-WP(C)/47032/2025	M/S.GLOBAL SECURITY SERVICES, SUNDS	BRASWATI KUMAR ACHARYA	
	WP(C)/ /	MP		20436/2025